

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 01.03.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1906/2023 in Company Petition IB/296/2022</b>
<b>NAME OF THE COMPANY</b>	<b>Manjeera Retail Holdings Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Catalyst Trusteeship Limited</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Manjeera Retail Holdings Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1906/2023**

**Present:** Ld. Senior Counsel Mr. S. Niranjan Reddy along with Mr. Y. Suryanarayana and Mr. Sachin Sharma for the Applicant.  
Ld. Senior Counsel Mr. M.S. Prasad along with Mr. VVSN Raju and Mr. Srikant Rathi for the Respondent.

**Heard. Reserved for orders.**

Both the Counsels may file written submissions not more than 3 pages within 3 working days from today.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**